

for the projects being taken up under National Highways Development Project (NHDP) in the State of Kerala. The State Government of Goa also requested that requirement of ROW may be restricted to 35 m in heavy built up areas for 4-laning works of NH-17 under NHDP in the State.

(c) and (d) The Ministry has so far not agreed for a compromise in the standards of the width of ROW.

Increase in road accident deaths

2708. SHRI A. ELAVARASAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is concerned about the increasing number of deaths by road accidents which increased to 1,14,444 in 2004 from 84674 in 2002;

(b) whether Government is also concerned that there is no national policy to prevent the increasing number of road accidents; and

(c) if so, whether Government proposes to frame a National Road Safety Policy?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) Yes Sir. It is however clarified that the number of road accidents has increased from 84674 in 2002 to 1,14,444 in the year 2007 instead of the year 2004.

(b) No, Sir. There exists a national policy on road safety, duly approved by the Cabinet to prevent increasing number of road accidents in the Country.

(c) Does not arise in view of (b) above.

Implementation of EW and NS corridors

2709. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the East-West and North-South corridors of the National Highways are under implementation;

(b) if so, whether they have been completed;

(c) if not, the reasons therefor; and

(d) by when these are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir.